

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

15. IA-1572/2024 in C.P.(IB)/799(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: DBS Bank India Ltd.
Vs.
S.K.S Textiles Ltd.

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT, 2016

ORDER

This matter is heard through Video Conference:

1. Mr. Manish Jha, Ld. Counsel for the Applicant/Liquidator (Mr. Rajkumar Gupta) present (VC).
2. **IA-1572/2024:** This Application has been filed by the Liquidator of the Corporate Debtor under Regulation 31A of the IBBI (Liquidation Regulation), 2016, to place on record the Stakeholders Consultation Committee Report.
3. The above report is taken on record and IA is **disposed** of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)